

No. Senior Civil Judge/CJM/Supdt./NHN/2021-
Office of the Senior Civil Judge-cum-CJM,
Sirmaur District at Nahan, H. P.

Dated: Nahan the 27th day of April, 2021

Office Order

In compliance of notification No. HHC/Regr./9-4/84-II, dated 25th April, 2021, of the Hon'ble High Court of Jharkhand Pradesh, Shimla, the civil and criminal cases fixed before the Court of Ld. Senior Civil Judge-cum-C.J.M., **Sirmaur District at Nahan** on 26th April, 2021, shall be taken up for effective hearing on 17.06.2021.

Sd/-
Senior Civil Judge-cum-CJM,
Sirmaur District at Nahan, H.P.

Ends. No. Senior Civil Judge-cum-CJM/Supdt./Covid-19/NHN/2021- 1470
dated: 27.04.2021

- Copy for information and necessary action is forwarded to:-
1. Ld. District and Sessions Judge, Sirmaur District at Nahan, H. P.
 2. Ld. Addl. District and Sessions Judge, Sirmaur District at Nahan, H. P.
 3. Ld. Civil Judge-cum-J.M.I.C., Nahan, District Sirmaur, H. P.
 4. The Superintendent of Police, Sirmaur District at Nahan, H. P.
 5. The Superintendent of M.C. Jail, Nahan.
 6. Ld. A.D.A./A.P.P., Nahan.
 7. The President, Bar Association, Nahan, Paonta Sahib & Shillai.
 8. The Assistant Programmer/System Assistant office of the Ld. District and Sessions Judge, Sirmaur District at Nahan with the request to upload this office order on the website of Civil and Sessions Division for information of the general public.
 9. Reader/Ahlmads of this office.
 10. Notice board of this office.

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Senior Civil Judge-cum-CJM,
Sirmaur District at Nahan, H.P.

No. Senior Civil Judge/CJM/Supdt./NHN/2021-
**Office of the Senior Civil Judge-cum-CJM,
Sirmaur District at Nahan, H. P.**

Dated Nahan the 27th day of April, 2021

Office Order

In compliance of order No. **HHC/RG/C-19/2020-58**, dated **24th April, 2021**, of the Hon'ble High Court of Himachal Pradesh, Shimla, the civil and criminal cases fixed before the Court of Ld. Senior Civil Judge-cum-C.J.M., **Sirmaur District at Nahan** on **27th April, 2021** to **1st May, 2021** (except the cases of urgent nature) shall be taken up for effective hearing in the following manner:-

Sl. No.	Case fixed for	Shall be taken up on
1.	27.04.2021	03.06.2021
2.	28.04.2021	04.06.2021
3.	29.04.2021	05.06.2021
4.	30.04.2021	07.06.2021
5.	01.05.2021	08.06.2021

SD/-
**Senior Civil Judge-cum-CJM,
Sirmaur District at Nahan, H.P.**

Ends. No. Senior Civil Judge-cum-CJM/Supdt./Covid-19/NHN/2021- *1680*
dated: 27.04.2021

- Copy for information and necessary action is forwarded to:-
1. Ld. District and Sessions judge, Sirmaur District at Nahan, H. P.
 2. Ld. Addl. District and Sessions Judge, Sirmaur District at Nahan, H. P.
 3. Ld. Civil Judge-cum-J.M.I.C., Nahan, District Sirmaur, H. P.
 4. The Superintendent of Police, Sirmaur District at Nahan, H. P.
 5. The Superintendent of M.C. Jail, Nahan.
 6. Ld. A.D.A./A.P.P., Nahan.
 7. The President, Bar Association, Nahan, Paonta Sahib & Shillai.
 8. The Assistant Programmer/System Assistant office of the Ld.